

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 43/16	TP 45/17	For hearing	433(e)/ 433(f)	Magnifico Minerals Pvt. Ltd. Vs Bellary Ispat Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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SHEKAR

ORDER
Petitioner

H. R. K. M.

Counsel for petitioner present. Counsel for Respondent is also present.
Counsel for respondent again filed objections on behalf of Corporate
Debtor. List it on 05.01.2018.

Member (T)

Member (J)

P.T.O

ORDER

Counsel for petitioner present. Counsel for Respondent is also present.
Counsel for respondent again filed objections on behalf of Corporate Debtor. List it on 05.01.2018.



Member (T)



Member (J)